

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25-02-2021 AT 10.30 A.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1218/2019
NAME OF THE PETITIONER : S Lakshmanam & 1 Another
NAME OF THE RESPONDENTS : Green Peace Constructions Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. Jesus Moris Ravi for the Applicant and Ld. Counsel Mr. Antony Jesuraja for the Respondent are present.

Counter has been filed by the Respondent on 02.01.2020 in S.R. No.24. Copy of the counter shall be served on the Applicant by the Respondent.

List this matter on **10.03.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

vs